



HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - B No. - 13246 of 1983

Smt. Subadhiya W/O Ram Adhar

.....Petitioner(s)

Versus

D.D.C.And Others

.....Respondent(s)

Counsel for Petitioner(s) : Satish Kumar

Counsel for Respondent(s) : A.S. Diwaker, K.C. Srivastava, S.C.

Court No. - 6

HON'BLE PRAKASH PADIA, J.

1. The matter is listed under heading "Oldest pending cases for priority hearing".
2. List revised. Nobody is present on behalf of petitioner though learned Standing Counsel is present on behalf of State-respondents.
3. The writ petition is dismissed in default.
4. In case, any of the party is aggrieved with this order, he is free to move the recall application within one month from today.

(Prakash Padia,J.)

January 29, 2026

Pramod Tripathi